

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 572 OF 2011**

Tuesday, this the 04<sup>th</sup> day of October, 2011

**CORAM:**

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER  
HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER**

G.B Sreekumar, Aged 41 years,  
S/o.Bhaskaran Pillai  
JE/C&W, Southern Railway, Salem  
Residing at House No.4-B, NTV Nagar,  
Kadappakada, Kollam

- Applicant

(By Advocate Mr.Martin G Thottan)

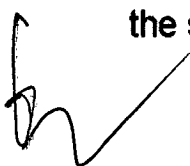
**Versus**

1. The Chief Personnel Officer, Southern Railway  
Headquarters Office, Chennai -3
2. The Senior Divisional Personnel Officer  
Southern Railway, Salem Division, Salem - 4
3. The Senior Divisional Personnel Officer  
Southern Railway, Palakkad Division  
Palakkad - 2

- Respondents

(By Advocate Mrs.K Girija)

The application having been heard on 04.10.2011, the Tribunal on  
the same day delivered the following:



**ORDER****HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER**

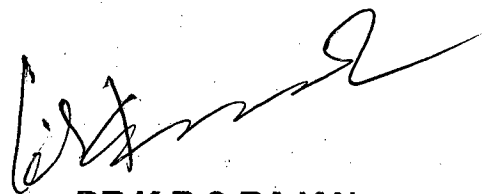
1. Reply statement has been filed by the respondents, wherein they have stated that the applicant's lien is maintained at Palghat Division only and by an inadvertant mistake his name was shown in Salem Division. Again, as regards his request for transfer to Palghat Division, the respondents have stated that as and when new recruitment takes place at Salem Divison, the applicant shall be considered for transfer to Palghat Division.

2. In view of the above facts, the applicant's prayer as sought for by him, has been considered and conceded by the respondents in this O.A. Accordingly the same is closed.

(Dated, this the 04<sup>th</sup> day of October, 2011.)



**K. NOORJEHAN**  
**ADMINISTRATIVE MEMBER**



**DR.K.B.S RAJAN**  
**JUDICIAL MEMBER**

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